GOVERNMENT OF INDIA PLANNING LOK SABHA

UNSTARRED QUESTION NO:5310 ANSWERED ON:28.04.2010 RURAL DEVELOPMENT UNDER BHARAT NIRMAN YOJANA Gaddigoudar Shri P.C.;Lal Shri Kirodi ;Majhi Shri Pradeep Kumar;Meghe Shri Datta Raghobaji;Paranjpe Shri Anand Prakash

Will the Minister of PLANNING be pleased to state:

(a) the progress and achievements made under various physical components in respect of rural development under the Bharat Nirman Yojana during the last three years and the current year, physical component-wise and State-wise;

(b) whether the Planning Commission is of the view that while achieving targets, the Bharat Nirman lags behind in sustainability as reported in the media;

(c) if so, the reasons therefor;

(d) the measures taken to achieve utilization with quality on the various physical components of the scheme; and

(e) the funds allocated and expenditure incurred during the last three years and current year, component-wise, State-wise and year-wise?

Answer

MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. NARAYANASAMY)

(a) to (e): Bharat Nirman is a business plan for connecting rural India to opportunities – physical connectivity through roads, electricity and telephones; basic services through housing and water supply and improving agricultural productivities and incomes through investments in irrigation within a definite time frame (2005-09).

Three of the six components viz. Rural Housing, Rural Water Supply and Rural Telephony performed between 85% to 100% of (2005-09) targets. As regards the performance under Rural Roads, Electricity and Irrigation capacity, it although targets had not been achieved, the programme has resulted in making available connectivity in terms of roads to people, electricity for unconnected houses and families and irrigation facility, particularly in remote areas.

The shortfalls in achievement of targets and utilization of facility by the target group is primarily on account of following reasons:

(1) Rural Roads: 90% of the shortfall in the targets is limited to about 5 states primarily due to lack of contracting capacity in states.

(2) Rural Electrification :

(a) Delay in sanction of continuation of scheme in the Eleventh Five Year Plan.

- (b) Longer time taken in awarding the projects and allotment of land for new sub-stations
- (c) Delay in release of BPL lists by States;
- (d) Long time taken by States in settlement of entry tax and way bills.

(3) Irrigation:

- (a) Delay in land acquisition for dam, reservoir, and canal system.
- (b) Delay in completing Resettlement and Rehabilitation work of project affected persons.
- (c) Escalation in cost of construction material as well as labour.
- (d) Unsatisfactory infrastructure of States for execution of projects.
- (e) Contract management problems and litigations
- (f) Provision of inadequate State share by the State Governments.

The remedial measures taken for improving the pace of implementation of various components include

- (i) strengthening of institutional capacity,
- (ii) augmentation of contracting capacity,

(iii) pro-active upfront action for getting forest and environment clearance,

(iv) overcoming the constraint of getting the private land through good offices of Gram Panchayats and Local Revenue Administration.

The details regarding State-wise and year-wise physical and financial performance of the components of Bharat Nirman are available with the Administrative Ministries/Departments concerned.